

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. M. M. UMAR  
COURT 22 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 12-06-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SEBI SPL CASE	100210/2014	Securities and Exchange Board of India Vs Harshad C. Shah	
2	SEBI SPL CASE	100116/2015	Securities and Exchange Board of India Vs Ransi Software India Ltd., and 3 others.	
<b><u>AWAING REPORT T.C.</u></b>				
3	SESSIONS CASE	100104/1988	StateSS Branch Vs Laxsmi Isarvel Nadar	A.P.P.
4	SESSIONS CASE	100188/1988	State Nirmal Nagar P.S. Vs Gurbux Rajbahaddur Singh 6	A.P.P.
<b><u>APPEARANCE</u></b>				
5	SEBI SPL CASE	100024/2015	Securities and Exchange Board of India Vs Manna Glass Tech. Industries Ltd and ors	Sharad Bansode
<b><u>STEPS</u></b>				
6	SEBI SPL CASE	100034/2014	Securities amd Exchange Board of India Vs Ms. Mragayni Plantatin Ltd. and Ors.	
7	SEBI SPL CASE	100393/2014	Securities and Exchange Board of India Vs Cosmo Corporate Services Ltd.	Anamika Ahir
<b>( Main Matter SEBI MA/0100081/2014)</b>				
8	SEBI SPL CASE	100214/2015	Securities and exchange Board of India Vs Shri Pradeep Kumar Kapoor	
9	SEBI SPL CASE	100227/2015	Securities and exchange Board of India Vs Zeus management Consultant Pvt Ltd and 2 others	

**REPORT**

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10	SEBI SPL CASE	100258/2014	Securities and Exchange Board of India Vs Chitra R. Jagannathan	
11	SEBI SPL CASE	100056/2015	Securities and Exchange Board of India Vs Dilip A Pawar	
<b>( Main Matter SEBI MA/0100039/2014)</b>				
12	SEBI SPL CASE	100115/2015	Securities and Exchange Board of India Vs G.S. Organics Ltd., and 3 others.	
13	SEBI SPL CASE	100145/2015	Securities and Exchange Board of India Vs Cauvery Software Engineering System Ltd., and 2 others.	
14	SEBI SPL CASE	100253/2015	Securities and exchange Board of India Vs MS Vaundhara Farms and Plantations Pvt. Ltd. and 2 others	
15	SEBI SPL CASE	100037/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs M/S MAHAKAUSHAL AGROTECH LTD.	
16	SEBI SPL CASE	100072/2016	Securities and Exchange Board of India .. Complainant Vs Mr. Ramsinhabhai N. Chaudhari .. Accused	